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30 JUL 2019

The High Court of Kerala

Kochi: 682 031
Dated: 27.07.2019

Proceedings

High Court establishment-Transfer and posting of Section Officers / Court Officers, High Court- orders issued.

Order No. A5-31296/2018

The undermentioned officers are transferred and posted to the Sections mentioned against their names:

SI.No.	Name & Designation	From	To
1	Sri.Remesh P.K. Section Officer (H.G)/ Court Officer (H.G)	OP(C & D)	ILR
2	Smt.Girija M Section Officer (H.G)/ Court Officer (H.G)	G (Accounts- I)	Court Officers' Section
3	Sri.Abdul Manzoor Section Officer (H.G)/ Court Officer (H.G)	G (Accounts- II)	G (Accounts- I).
4	Sri.Rajesh C. B. Section Officer/Court Officer	ILR	Court Officers' Section
5	Smt.Manjula P. Ambujakshan Section Officer/Court Officer	Grouping and Classification Cell	RFA
6	Smt.Deepthy R. Section Officer/Court Officer	Court Officers' Section	OP(C & D)

SI.Nos. 2 & 4 will be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

SI.Nos. 5 & 6 will continue to be eligible for compensatory allowance @ Rs.1000/- per month for attending cause list work.

SI.No. 1 will cease to be eligible for compensatory allowance for attending cause list work.

The above transfers / posting will come into force with immediate effect.

(By Order)


Ealias K. Abraham
Joint Registrar
p.t.o

To

The persons concerned.
The Accountant General (A&E) Kerala, Thiruvananthapuram(8 copies)
The Joint Registrars concerned.
The Deputy Registrars concerned.
The Assistant Registrars concerned.
The Section Heads concerned.
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court.
The G(Accounts- I) Section, High Court
✓ The IT Section, High Court (For publishing in the High Court Website)
The A7 Seat, High Court
The Administrative Records Section, High Court
The File/Stock File